

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1597
ANSWERED ON:29.07.2015
Mumbai Metro
Somaiya Dr. Kirit

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has fixed/appointed/suggested the names of members of Fare Fixing Committee for Mumbai Metro-1 project;
- (b) if so, the details of suggestion/observations made by the committee;
- (c) whether Mumbai High Court has made some observations in this regard; and
- (d) if so, the details along with observations and the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(SHRI BABUL SUPRIYO)

(a) : Yes, Madam.

(b) : Major recommendation/suggestion of Fare Fixation Committee(FFC) for Mumbai Metro Line-1 to Mumbai Metro One Private Limited (MMOPL) in their Report dated 08.07.2015 are as below:

â€¢ Fare is fixed at Rs.10 for commuting one station to the next station and the said rate of Rs.10 is to be multiplied by number of stations one commutes in either direction and such fare shall be applicable for either direction.

â€¢ It is open to the Mumbai Metro to fix different rates for the peak hours and non-peak hours. Metro also may consider giving concessions to blind and other differently-abled persons appropriately. It may also consider a concessional fare to the school going children and the seasonal fare for weekends or other festival days depending upon the increase in traffic in future.

(c): No. Madam.

(d): Does not arise.
